

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
O.A.NO.167/05**

Friday, the 4<sup>th</sup> day of March, 2005.

**CORAM :**

**HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER  
HON'BLE MR. H.P.DAS, ADMINISTRATIVE MEMBER**

Mrs.Laila  
"Sunu Nivas"  
Ponekkara Road, Kalluthara Lane  
Chuttupadukara, Edappally, Cochin  
Presently working as  
Gramin Dak Sevak Stamp Vendor  
Naval Base P.O. : Applicant

[ By Advocate M/s Balakrishnan & Sujin ]

Vs.

1. The Assistant Superintendent (Posts)  
Kochi Sub Division, Kochi.
2. The Post Master General  
Central Region, Kochi.
3. Union of India represented by  
Secretary to Government  
Department of Posts & Telegraph  
Dak Bhawan, New Delhi : Respondents.

[ By Advocate Mr.T.P.Ibrahim Khan, SCGSC]

The application having been heard on 04.03.2005,  
the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER**

Learned counsel for the applicant submitted that he may be permitted to withdraw the Original Application. The Original Application is dismissed as withdrawn.

Dated, the 4<sup>th</sup> March, 2005.

*H.P.DAS*  
H.P.DAS  
ADMINISTRATIVE MEMBER

*K.V.SACHIDANANDAN*  
K.V.SACHIDANANDAN  
JUDICIAL MEMBER